

the House on the 3rd September, 1962."

Shri Hari Vishnu Kamath (Hosh-angabad): Sir, on a point of clarification. As far as I remember the proceedings, if I remember aright, the Committee also decided that some time, two or two-and-half hours, should be allocated to a discussion on the aggravating crime situation and the deteriorating law and order situation in the Union Territory of Delhi. It has not been included here.

Mr. Speaker: That is a private Member's motion and that has also been provided for. I shall now put the motion to the vote of the House.

The question is:

"That this House agrees with the Sixth Report of the Business Advisory Committee presented to

the House on the 3rd September, 1962."

The motion was adopted.

12.41 hrs.

SUGARCANE CONTROL (ADDITIONAL POWERS) BILL—contd.

Mr. Speaker: We have concluded the consideration stage of the Bill to empower the Central Government to amend the Sugarcane (Control) Order, 1955 with retrospective effect in respect of certain matters. I will first put Shri Banerjee's amendment: The question is:

"That the Bill be circulated for the purpose of eliciting opinion thereon by the 30th October, 1962." (1).

The Lok Sabha divided.

Division No. 10]

AYES

Badrudduja, Shri
Banerjee Shri S.M.
Barua, Shri Hem
Bhattacharya, Shri Dinen
Biren Dutta, Shri
Buta Singh, Shri
Chakravarty, Shrimati Renu
Chaudhuri, Shri Tridib Kumar
Daji, Shri
Dasaratha, Deb Shri
Elias, Shri Mohammad
Gauri Shanker, Shri
Gokaran Prasad, Shri
Gulshan Shri
Gupta Shri Indrajit

Hematsingks, Shri
Jha, Shri Yogendra
Kamath, Shri Hari Vishnu
Kapur Singh,
Kumaran, Shri M.K.
Kuo-han Shri P.
Lahri Singh, Shri
Mahida, Shri Narendra Singh
Mukerjee, Shri H.N.
Murmu, Shri Sarkar
Nair Shri Vasudevan
Nambiar, Shri
Patil, Shri Vasant Rao,
Pottekkatt, Shri
Ranga, Shri N.G.

[12.44 hrs.

Ram Singh, Shri
Reddy, Shri Esvara
Reddy, Shri Narasimha
Reddy, Shri Yallamanda
Seth, Shri Bishanchander
Shastri, Shri Prakash Vir
Singh, Shri Y.D.
Singha, Shri Y. N.
Soy, Shri H. C.
Suraj Lal, Shri
Swamy, Shri M.N.
Umanath, Shri
Warior, Shri
Yashpal Singh, Shri

NOES

Abdul Rashid, Bakahl
Abdul Wahid, Shri
Achuthan, Shri
Akkamma Devi, Shrimati
Alagesan, Shri
Alva, Shri A.S.
Alva, Shri Joachim
Aney, Dr. M. S.
Anjanappa, Shri
Arunachalam, Shri
Azad, Shri Bhagwat Jha
Bakliwal, Shri
Balakrishnan, Shri
Balmiki, Shri
Barkataki, Shrimati Renuka

Barupal, Shri P. L.
Bassappa, Shri
Basumatari, Shri
Baswant, Shri
Besra, Shri
Bhakt Darshan, Shri
Bhanu Deo, Shri L.N.
Bhargava, Shri M. B.
Bhatkar, Shri
Borooh, Shri P. C.
Brajeshwar Prasad, Shri
Brij Raj Singh Kotah, Shri
Chakraverti, Shri P. R.
Chanda, Shrimati Jyotana
Chandak, Shri
Chandrasekhar, Shrimati

Chattar Singh, Shri
Chaturvedi, Shri S. N.
Chaudhuri, Shrimati Kamla
Chavan, Shri D. R.
Chettiar, Shri Ramanathan
Chuni Lal, Shri
Colaco
Daffe, Shri
Das, Shri B. K.
Das, Shri N. T.
Das, Shri S.B.
Dasappa, Shri
Dasa, Shri C.
Datar, Shri
Deo Bhanj, Shri P. C.

- Desai, Shri Morarj
 Deshmukh, Dr. P. S.
 Deshmukh, Shri Shivaji Rao S.
 Deshpande, Shri
 Dhebar, Shri U.N.
 Dhuleshwar Meena, Shri
 Dinesh Singh, Shri
 Dube, Shri Mulchand
 Dubey, Shri R. G.
 Dwivedi, Shri M. L.
 Ering, Shri D.
 Gaitonde, Dr.
 Gajraj Singh Rao, Shri
 Gandhi Shri V.B.
 Goni, Shri Abdul Ghani
 Gupta, Shri Badshah
 Gupta, Shri Ram Ratan
 Gupta, Shri Shiv Charan
 Hojarnavis, Shri
 Haosda, Shri Subodh
 Hanumanthaiya, Shri
 Haq, Shri M.M.
 Harvani, Shri Ansar
 Hazarika, Shri J.N.
 Heda, Shri
 Hem Raj, Shri
 Iqbal Singh, Shri
 Jadhav, Shri M.L.
 Jadhav, Shri Tulsidas
 Jagjivan, Ram Shri
 Jamir, Shri Chubato Shi
 Janadevi, Shrimati
 Jedhe, Shri
 Joshi, Shri A. C.
 Joshi, Shrimati Subhadra
 Jyotishi, Shri J.P.
 Kabir, Shri Hamayun
 Kamble, Shri
 Kanungo, Shri
 Kappen, Shri
 Kedaria, Shri C. M.
 Khadilkar, Shri
 Khan, Shri Osman Ali
 Khanna, Shri Mehr Chand
 Khanna, Shri P. K.
 Kindar Lal, Shri
 Kisan Veer, Shri
 Kotaki, Shri Liladhar
 Kripa Shankar, Shri
 Krishna, Shri M.R.
 Krishnamachari, Shri T.T.
 Kureel, Shri B. N.
 Lalit Sen, Shri
 Laskar, Shri N.R.
 Laxmi Bai, Shrimati
 Lonikar, Shri
 Mahtab, Shri
 Maimoona Sultan, Shrimati
 Malaichami, Shri
 Malbotra, Shri Inder J.
 Manaen, Shri
 Mandal, Dr.
- Mandal, Shri Yamuna Prasad
 Maniyangadan, Shri
 Mantri, Shri
 Masuriya Din, Shri
 Matcharaju, Shri
 Mathur, Shri Harish Chandra
 Mehdi, Shri S. A.
 Mehrotra, Shri B. B.
 Metha, Shri Jashwant
 Melkote, Dr.
 Mengi, Shri Gopal Datt
 Manon, Shri P. G.
 Mirza, Shri Bakar Ali
 Mishra, Shri Bibudhendra
 Mishra, Shri Bibhuti
 Mishra, Shri M.P.
 Misra, Shri Shyam Dhar
 Mohanty, Shri G.
 Mohsin, Shri
 Morarka, Shri
 More, Shri K.L.
 More, Shri S.S.
 Mukerjee, Shrimati Sharda
 Munzni, Shri Daid
 Murti, Shri M.S.
 Musafir, Shri G.S.
 Muthiah, Shri
 Naidu, Shri V.G.
 Naik, Shri D.J.
 Naik, Shri Maheshwar
 Nehru, Shri Jawaharlal
 Nesamony, Shri
 Niranjan Lal, Shri
 Oza, Shri
 Pandey, Shri R.S.
 Pandey, Shri Vishwa Nath
 Panna Lal, Shri
 Pant, Shri K.C.
 Prashar, Shri
 Patel, Shri Chhotubhai
 Patel, Shri Man Singh
 Pate, Shri P.R.
 Patel, Shri Rajeshwar
 Patil, Shri D. S.
 Patil, Shri S.K.
 Patil, Shri T.A.
 Patnaik, Shri B.C.
 Pattabhi Raman, Shri C. R.
 Prabhakar, Shri Naval
 Pratap Singh, Shri
 Pur, Shri D.D.
 R. ghunath Singh, Shri
 Raghuramsiah, Shri
 Rai Shrimati Sahodrabai
 Raj Bahadur, Shri
 Ram Sewak, Shri
 Ram Subhag Singh, Dr.
 Ramakrishnan, Shri P. R.
 Ramaswamy, Shri S.V.
 Ramdhani Das, Shri
 Rananjai Singh, Shri
 Rane, Shri
- Ranga Rao, Shri
 Ranjit Singh, Shri
 Rao, Shri Jagannatha
 Rao, Shri Muthyal
 Roy, Shri Ramapathi
 Rao, Shri Rameshwar
 Rao, Shri Thirumala
 Ray, Shrimati Renuka
 Reddiar, Shri
 Reddy, Shri K.C.
 Reddy, Shri Rama, Krishna
 Reddy, Shrimati Yashoda
 Sadhuram, Shri
 Saha, Dr. S.K.
 Saigal, Shri A.S.
 Samanta, Shri S.C.
 Samnani, Shri
 Sanji Rupji, Shri
 Saraf, Shri Shm Lal
 Sarma, Shri A.T.
 Satyabhama Devi, Shrinuti
 Satyanerayana, Shri
 Sen, Shri P.G.
 Shah, Shri Menubhai
 Sham Nath, Shri
 Shankaraiya, Shri
 Sharma, Shri A.P.
 Sharma, Shri D.C.
 Shastri, Shri Lal Babadev
 Sheo Narain, Shri
 Shinde, Shri
 Shivananjappa, Shri
 Siddananjappa, Shri
 Siddiah, Shri
 Sidheshwar Prasad, Shri
 Siingh, Shri D.N.
 Singh, Shri K.K.
 Singh, Shri S.T.
 Singha, Shri G.K.
 Sinha, Shri B.P.
 Sinha, Shri Satya Nraian
 Sinha, Shrimati Ramdulari
 Sinha, Shrimati Tarkeshwari
 Srinivasan, Dr. P.
 Subbaraman, Shri
 Subramaniam, Shri C.
 Subramanyam, Shri T.
 Sumat Prasad, Shri
 Surendrapal Singh, Shri
 Swamy, Shri M.P.
 Swaran Singh, Shri
 Tahir, Shri Mohammad
 Thevar, Shri V.
 Thimmaiah, Shri
 Thomas, Shri A.M.
 Tiwary, Shri D.N.
 Tiwary, Shri K.N.
 Tiwary, Shri R.S.
 Tula Ram, Shri
 Tyagi, Shri
 Ulkey, Shri
 Ulaka, Shri
 Upadhyaya, Shri Salva Dutt

Vaishya, Shri M.B.
Valvi, Shri
Varma, Shri M.L.
Varma, Shri Ravindra
Veerappa, Shri

Venkatesubbaiah, Shri P
Verma, Shri B.
Verma, Shri K.K.
Vidyalankar, Shri A.N.
Virbhadra Singh, Shri

Vyas, Shri Radhelaaj
Wadiwa, Shri
Yadav, Shri N.P.
Yadav, Shri Ram Harkh
Yadava, Shri B.P.

Mr. Speaker: The result of the voting, as indicated by the machine is: Ayes 39; Noes 247. Those whose votes have not been correctly recorded may now stand on their seats. I find that there are six hon. Members for Ayes and one for Noes. So, the result of the division is: Ayes *45; Noes 248†.

The motion was negatived.

Shri Hari Vishnu Kamath (Hoshangabad): May I request that the working of the machine may be looked into during the intercession period? Very often it does not work.

Mr. Speaker: It will be looked into. Now, there is another amendment by Shri Tridib Kumar Chaudhuri. Is he pressing it for a division?

Shri Tridib Kumar Chaudhuri (Berhampur): No, Sir.

Mr. Speaker: The question is:

"That the Bill be referred to a Select Committee consisting of 15 members, namely, Shri Bhagwat Jha Azad, Shri S. M. Banerjee, Shri P. R. Chakraverti, Shri M. L. Dwivedi, Shrimati Subhadra Joshi, Shri Gauri Shanker Kakkar, Shri R. K. Khadilkar, Shri Bhajahari Mahato, Shri Bishwanath Roy, Shri Sham Lal Saraf, Dr. Ranen Sen, Pandit K. C. Sharma, Shri Jai Bahadur Singh, Shri Sinhasan Singh and Tridib Kumar Chaudhuri with instructions to report by the last day of the first week of the next session." (2).

The motion was negatived.

Mr. Speaker: I will now put the main motion to the vote of the House.

"That the Bill to empower the Central Government to amend the Sugarcane (Control) Order, 1955 with retrospective effect in

respect of certain matters, be taken into consideration."

The motion was adopted.

12.45 hrs.

EARTHQUAKE IN IRAN

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I am sorry to intervene in the middle of this consideration. I merely wish to draw your attention and the attention of the House to a terrible calamity that has occurred in Iran, the great earthquake. I thought it would be fitting if you, Sir, on behalf of this House, could convey our deep sympathy to the people of Iran.

Mr. Speaker: I am sure the whole House agrees that our deep sympathies must be conveyed.

Some hon. Members: Yes.

Mr. Speaker: Yes, that will be done.

12.46 hrs.

SUGARCANE CONTROL (ADDITIONAL POWERS) BILL—(contd.)

Mr. Speaker: We will now take up the clause-by-clause consideration.

Clause 2.—(Power to amend the Sugarcane (Control) Order with retrospective effect in respect of certain matters).

Shri Tridib Kumar Chaudhuri: I beg to move:

Page 1—for lines 8 to 14 substitute—

"by order notified in the Official Gazette amend retrospectively the Sugarcane (Control)

*Ayes: Two names could not be recorded.

†Noes: One name could not be recorded.